NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP258/ 16	TP 108/17	Hearing	433(e)	Encarta Pharma Pvt. Ltd Vs Vikram Hospitals Psvt.Ltd

NAME (IN CAPITAL) SL. SIGNATURE NO. & PHONE NUMBER REPRESENTATION TO WHOM 9141741762 petitioner Machant Respondent Hanjunalt. V

Counsel for petitioner is present. Counsel for respondents is also present. Objections are already filed by the counsel for respondents. Counsel for petitioner requested time to inform the Tribunal the name of IRP to be appointed in the event of admission of the petition.

List it on 10.08.2017.

MEMBER (J)